

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the **06th** day of **March 2019**

ORIGINAL APPLICATION NO. 330/663 of 2017

**HON'BLE MS. AJANTA DAYALAL, MEMBER (A)
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

1. Gaurav Upadhaya, S/o Shri Suresh Chand Sharma, R/o Village – Dhaugpur, Post – Hathras Junction, District – Mahamayanagar.
2. Shri Suresh Chand Sharma, S/o Late Kali Chaan Sharma, R/o Village – Dhaugpur, Post – Hathras Junction, District – Mahamayanagar.

.....Applicants.

VERSUS

1. Union of India through the General Manager, North Central Railway, Allahabad.
2. The Divisional Railway Manager, NCR Allahabad.
3. The Divisional Railway Manager (Personnel), NCR, Allahabad.

.....Respondents

Advocates for the Applicants : Shri S. K. Singh Vashisht
Advocate for the Respondents : Shri N. C. Srivastav

ORDER

1. List revised.
2. None present for the applicants. Shri N.C. Srivastava, learned counsel for the respondents is present.
3. On perusal of file, it is seen that on last date i.e. on 20.12.2018 counsel for the applicants was not present to pursue the case. Today also, no one is present on behalf of the applicants. It seems that the applicants have lost interest in pursuing the case.
4. Accordingly, O.A. is dismissed in default and for non prosecution. No order as to costs.

(Rakesh Sagar Jain)
MEMBER-J

/Shashi/

(AJANTA DAYALAN)
MEMBER -A